

ITEM NO.110

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 3193/2023

RAKESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 11962/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Date : 01-02-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s)

Mr. Harinder Mohan Singh, AOR [N.P.]

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR

Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

There is no representation for the appellant
even on the second call.

Adverse orders are deferred.

Post next week.

(ASHA SUNDRIYAL)

ASTT. REGISTRAR-cum-PS

(POONAM VAID)

COURT MASTER (NSH)